

GOVERNMENT OF ASSAM
JUDICIAL DEPARTMENT :: JUDICIAL BRANCH
DISPUR ::: GUWAHATI-06
2nd Floor, 'E' Block, Assam Secretariat
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judicial.assam.gov.in

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated Dispur the 6th November,2024

No.E-574701/2024/63 : On recommendation of Hon'ble Gauhati High Court vide their letter No.HC.VII-55/2018/10793/A dated 04-11-2024, the Governor of Assam is pleased to compulsorily retire Shri Shah Syed Ahadur Rahman, Secretary, District Legal Service Authority, Dhemaji from Assam Judicial Service with immediate effect on his attaining the age of 55 years on 05.11.2024 by giving him three months pay and allowances under Rule 20(2) of the Assam Judicial Services Rules, 2003 (as amended upto date) as per the Full Court Resolution dated 29.10.2024 of the Hon'ble Gauhati High Court to accept the recommendation of the Resolution dated 03.10.2024 of the Committee to examine continued utility of all Judicial Officers under the jurisdiction of the Gauhati High Court on attaining the age of 50/55/58 years.

L.R & Secretary to the Govt. of Assam,
Judicial Department

Memo No.E-574701/2024/63-A Dated Dispur the 6th November,2024

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati-29.
2. The Registrar General, Gauhati High Court, Guwahati with reference to his letter No. No.HC.VII-55/2018/10793/A dated 04-11-2024.
3. The District and Sessions Judge, Dhemaji, Dhemaji.
4. The Secretary, Coordination to Chief Secretary for kind appraisal.
5. P.S. to Hon'ble Minister, Law, Assam for kind appraisal of Hon'ble Minister.
6. Shri Shah Syed Ahadur Rahman, Secretary, District Legal Service Authority, Dhemaji for information.
7. The Treasury Officer, Dhemaji Treasury.
8. The Director, Assam Govt. Press, Bamuni maidam, Guwahati-21 for publication of this Notification in the next issue of the Assam Gazette.
9. Copy for uploading in Departmental website.

By order etc.,
e-Signed/- (Aditya Hazarika)
L.R & Secretary to the Govt. of Assam,
Judicial Department.

